

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2018**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Dr. Bharat Jhunjunwala</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Uttar Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
Mr. Vishrov Mukerjee for R-2  
Ms. Gargi Srivastava for R-3

**ORDER**

None for the appellant.

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file reply with IA on or before 23.08.2018 after serving copy on the other side. Thereafter, rejoinder may be filed within two weeks after serving copy on the other side.

List the matter on **27.09.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**